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[LETTER DTD.10.09.2014]

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<p>COMPTROLLER AND AUDITOR GENERAL OF INDIA (24.07.2006)</p>	<p>1. KANTH & ASSOCIATES MR. GAURANG KANTH 'STANDING COUNSEL'</p> <p>[FOR IAAD CASES, 2-YRS. EXTENSION FROM 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p> <p>-----</p> <p>2. MR. SUDHIR NANDRAJOG "SENIOR COUNSEL" [FOR IAAD CASES]</p> <p>-----</p> <p>3. MR. MUNEESH MALHOTRA "PANEL COUNSEL" [FOR IAAD CASES]</p> <p>-----</p> <p>4. MR. SANJAY BANSAL</p> <p>[PANEL COUNSEL FOR IAAD CASES FOR 2-YEAR WEF 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p> <p>-----</p> <p>5. MR. KRISHNAYAN SEN</p> <p>[PANEL COUNSEL FOR IAAD CASES FOR 2-YEAR WEF 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p>	<p>OFF: A-9, NIZAMUDDIN EAST, NEW DELHI -110003</p> <p>-----</p> <p>103/I, HANS BHAWAN, 1-BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002</p> <p>-----</p> <p>N-212, GREATER KAILASH, PART-I, NEW DELHI-110048</p> <p>-----</p> <p>237, LAWYERS' CHAMBERS (NEW BLOCK), SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>-----</p> <p>E-177,LGF, EAST OF KAILASH, NEW DELHI-110065</p>	<p>PH: 24359593, 24359594, 24359597</p> <p>E-MAIL: info@kanthandassociates.com</p> <p>-----</p> <p>-----</p> <p>-----</p>
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(LETTER DATED 24.10.2016)

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(LETTER DTD. 18.04.2017/04.05.2017)			
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CONSULTANCY DEVELOPMENT CENTRE	M/S SIKRI & CO, -----	CHAMBER NO.229, HIGH COURT OF DELHI,NEW DELHI -----	-----
LETTER DATED 25.01.2008	MR.RAKESH GOSAIN,ADVOCATE	B-57, DEFENCE COLONY, NEW DELHI-110024 C-6/6367,VASANT KUNJ, NEW DELHI-110070	Ph 41553905-09 PH; 9810393161
COMPETITION COMMISSION OF INDIA	MR. RAJEEV SAXENA ADVOCATE	708, LAWYERS CHAMBERS-III, NEW DELHI-110003	MOBILE: 9810811180
CENTRAL COUNCIL OF INDIAN MEDICINE DEPARTMENT OF 'AYUSH' MINISTRY OF HEALTH & FAMILY WELFARE	M/s LEGAL AXIS ATTORNEYS & SOLICITORS	C-253, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024	PH.No. 011-41404040 E-MAIL: legalaxis@legalaxis.net
CENTRAL VIGILANCE COMMISSION (CVC)	(i) MR. SURENDER SINHA 'LEGAL COUNSEL' ----- (ii) MR. RAVINDER AGARWAL 'LEGAL COUNSEL'	H-3/2, SECTOR-18, ROHINI, DELHI-110089 ----- CHAMBER: CHAMBER No. 252, BLOCK I, DELHI HIGH COURT, NEW DELHI-110003 OFF.: C-70, NIZAMUDDIN EAST, NEW DELHI-13	----- PH.: 011-23382355 MOB.: 9810056263 PH.: 011-41076348

<p>(LETTER DTD. 24.04.2017)</p> <p>MR. RAVINDER AGARWAL MENTIONED AT SR. No. (ii) IS AUTHORIZE TO RECEIVE ADVANCE COPY OF PAPER BOOKS ON BEHALF OF CVC IN DELHI HIGH COURT.</p>	<p>-----</p> <p>(iii) MR. TATINI BASU 'LEGAL COUNSEL'</p>	<p>-----</p> <p>OFF.: H.No.251, SECOND FLOOR, SECTOR 15 A, GAUTAM BUDH NAGAR, NOIDA-201301, UTTAR PRADESH</p>	<p>e-MAIL: ravinderagar@gmail.com</p> <p>-----</p> <p>PH. (OFF.) 0120 4284326 MOB.: 9811215768</p> <p>EMAIL: tatinibasudv@gmail.com</p>
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<p>(NOTIFICATION DT. 31.08.2016 OF MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS)</p>	<p>MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE</p> <p>MR. ANUPAM S. SHARMA, ADVOCATE</p> <p>(ENGAGED AS CBI RETAINER COUNSEL, TO CONDUCT DSPE CASES, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR DISPOSAL OF THE CASES, WHICHEVER IS EARLIER)</p>		
<p>COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH</p> <p>(LETTER DT. 27.06.2016)</p> <p>(LETTER DT. 29.06.2016)</p> <p>(ADVANCE SERVICE OF PETITIONS/ APPEALS ETC. AND NOTICES SHALL BE MADE TO THE CONTROLLER OF ADMINISTRATION (COAs)/ ADMINISTRATIVE OFFICER (AOs), OF THE CONCERNED LABs/INSTTs)</p>	<p>MR. JAYESH K. UNNIKRI SHNAN, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA & LEGAL ADVISER</p> <p>-----</p> <p>CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER CSIR-CENTRAL ROAD RESEARCH INSTITUTE, (CRRI) DELHI-MATHURA ROAD, P.O.CRRI, NEW DELHI 110025.</p> <p>-----</p> <p>CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER CSIR-INSTITUTE OF GENOMICS AND INTEGRATIVE BIOLOGY, (IGIB), NORTH CAMPUS, MALL ROAD, DELHI 110007</p> <p>-----</p> <p>CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER CSIR-NATIONAL INSTITUTE OF SCIENCE COMMUNICATION AND INFORMATION RESOURCES,</p>	<p>CSIR, ANUSANDHAN BHAVAN, 2 RAFI MARG, NEW DELHI -110001</p> <p>-----</p>	

(NISCAIR) Dr. KS KRISHNAN
MARG, NEW DELHI 110012.

CONTROLLER OF ADMINISTRATION/
ADMINISTRATIVE OFFICER
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ASSESSMENT BOARD (RAB) CSIR

	<p>COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p> <p>-----</p> <p>DEPUTY SECRETARY/ UNDER SECRETARY, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p> <p>-----</p> <p>DEPUTY SECRETARY/ UNDER SECRETARY, EXAMINATION UNIT, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI- 110012</p>		
INCOME TAX DEPARTMENT	CENTRALIZED SERVICE FOR ADVANCE COPIES OF PETITIONS/APEALS FILED IN RESPECT OF: INCOME TAX DEPARTMENT	CHAMBER NOS. 428, 429 HIGH COURT OF DELHI	
<i>DEPARTMENT OF REVENUE INCULDING CBEC</i> MINISTRY OF FINANCE, GOVT. OF INDIA	FOR SERVICE OF ADVANCE NOTICES/WRIT PETITIONS/ APEALS ETC.	NODAL OFFICER: CHAMBER NO. 205 LAWYERS' CHAMBER BLOCK-III DELHI HIGH COURT, NEW DELHI-110003	
OFFICE OF THE COMMISSIONER, VALUE ADDED TAX, DEPARTMENT OF TRADE & TAXES, 2ND FLOOR, VYAPAR BHAWAN, NEW DELHI [LETTER DATED 29.06.12]	<p>1. MR. VINEET BHATIA</p> <p>-----</p> <p>2. MR. PARDEEP TARA</p> <p>-----</p> <p>3. MR. A.K. BABBAR</p>	<p>CHAMBER NO. III A/305 NEW CHAMBER BLOCK-III HIGH COURT OF DELHI, NEW DELHI</p> <p>-----</p> <p>15-A/9, GROUND FLOOR, EAST PATEL NAGAR, NEW DELHI-110008</p> <p>-----</p> <p>F-51, NARAINA VIHAR, NEW DELHI-110028</p>	<p>PH.:011-46536490, 29241260,9811081159</p> <p>-----</p> <p>PH.:011-25883687, 9811051016</p> <p>-----</p> <p>PH.: 9811115749</p>
O/o THE COMMISSIONER OF CUSTOMS (I&G) ,	MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL	CHAMBER NO. 479, LAWYERS' CHAMBER BLOCK NO. II,	Mobile:9810077957

NEW CUSTOMS HOUSE NEAR IGI AIRPORT, NEW DELHI-37		DELHI HIGH COURT, NEW DELHI	
O/o THE COMMISSIONER OF CUSTOMS, AIR CARGO EXPORT COMMISSIONERATE, NEW CUSTOM HOUSE, IGI AIRPORT, NEW DELHI	1. MR. SATISH KUMAR (SENIOR STANDING COUNSEL) ----- 2. DR. ASHWANI BHARDWAJ (JUNIOR STANDING COUNSEL)	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT, NEW DELHI-110003 ----- CHAMBER NO. 319, SUPREME COURT LAWYERS CHAMBER, SETALVAD BLOCK, B.D. ROAD, NEW DELHI-110095	
O/o THE PRINCIPAL COMMISSIONER OF CUSTOMS, AIR CARGO COMPLEX (IMPORT) NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037	MR. SANJEEV NARULA (NODAL STANDING COUNSEL)	CHAMBER NO. 463, HIGH COURT OF DELHI OFF. ADDRESS: C-633, NEW FRIENDS COLONY, NEW DELHI	PH. 23070376 41823452/43553451 MOB.: 9810274452/ 9871863446 E-MAIL: sanjeev narula.cgsc@gmail.com
DELHI CENTRAL EXCISE & SERVICE TAX ZONE, O/o THE CHIEF COMMISSIONER, CENTRAL EXCISE & SERVICE TAX (DZ) C.R. BUILDING, I.P. ESTATE, NEW DELHI	MR. SATISH KUMAR "NODAL SENIOR STANDING COUNSEL"	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT NEW DELHI-110003	PH. 9810419742
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CENTRAL EXCISE, CUSTOMS & SERVICE TAX,	SHRI SATISH KUMAR, ADVOCATE	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT	Ph. 9810419742

CUSTOMS & CENTRAL EXCISE COMMISSIONERATE, C.G.O. COMPLEX-II, KAMLA NEHRU NAGAR, GHAZIABAD	SENIOR STANDING COUNSEL	NEW DELHI-110003	
[CUSTOM, EXCISE & SERVICE TAX] CENTRAL BOARD OF EXCISE & CUSTOMS, DEPARTMENT OF REVENUE, MINISTRY OF FINANCE, GOVERNMENT OF INDIA	MS. SONIA SHARMA (SENIOR STANDING COUNSEL)	CHAMBER NO. 137-A, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110003	TEL.:011-23387455 MOB.:9811111993 Email: soniaslaw@hotmail.com
OFFICE OF THE COMMISSIONER, CENTRAL EXCISE, DELHI-I C.R. BUILDING, I.P. ESTATE, NEW DELHI-110009 LETTER DATED: 10.09.2012	<u>PANEL OF SENIOR STANDING COUNSEL</u> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHOWDHURY 5. MS. SONIA SHARMA 6. MR. SYED ZAFAR MOONIS <u>PANEL OF JUNIOR STANDING COUNSEL</u> 1. MS. PRABJYOTI KAUR 2. MR. ASHWANI BHARDWAJ 3. MR. AMIT ANAND 4. MS. GEETANJALI SHARMA 5. MS. ANJANA GOSAIN	<u>NODAL OFFICER AVAILABLE AT:</u> ROOM No. 137 A, LAWYERS CHAMBER, NEW BLOCK, DELHI HIGH COURT, N.DELHI TO RECEIVE ADVANCE NOTICES/ PETITIONS ETC. ON BEHALF OF CENTRAL EXCISE & SERVICE TAX INCLUDING C.B.E.C.	
O/O THE COMMISSIONER OF	MR. KAMAL NIJHAWAN	CHAMBER NO.479, BLOCK-II,	

<p>CUSTOMS (PREVENTIVE) , NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037</p>	<p>"NODAL SENIOR STANDING COUNSEL"</p>	<p>DELHI HIGH COURT, NEW DELHI</p>	
<p>OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-I, MANGAL PANDEY NAGAR, MEERUT (U.P.)</p>	<p><u>SENIOR STANDING COUNSEL</u> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHAUDHARY 5. MS. SONIA SHARMA 6. MR. SYED JAFAR MOONIS</p> <p><u>JUNIOR STANDING COUNSEL</u> 1. MS. PRABHJYOTI KAUR 2. MR. ASHWANI BHARADWAJ 3. MR. AMIT ANAND 4. MS. GEETANJALI SHARMA 5. MS. ANJANA GOSAIN</p>		
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	<p>(LETTER DT. 22.02.16)</p> <p>(FOR INTELLECTUAL PROPERTY & ARBITRATION RELATED MATTERS, LETTER DT. 08.04.2016)</p>	<p>B-504, SHATABDI RAIL VIHAR, PLOT NO. B-9/4, SECTOR-62, NOIDA-201309</p>	<p>EMAIL: ayushi@alumni.virginia.edu</p>
<p>CENTRAL BANK OF INDIA (LETTER DATED 30.01.2016)</p>	<p>MR. O.P. GAGGAR</p> <p>-----</p> <p>SATYA DEV SHARMA & CO.</p> <p>(LETTER DATED 11.03.2016)</p> <p>MR. VIVEK SHARMA (ENROL.NO. D-529/1989)</p> <p>MR. VINAY SHARMA (ENROL.NO. D-126/1995)</p> <p>-----</p> <p>MR. R.S. MATHUR (NOMINATED COUNSEL)</p> <p>-----</p>	<p>GAGGAR & COMPANY, ADVOCATES 490, LAWYERS CHAMBERS BLOCK-II HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>-----</p> <p>212, LAWYER CHAMBER (OLD BLOCK) DELHI HIGH COURT NEW DELHI - 110003</p> <p>-----</p> <p>232 LAWYER CHAMBER (OLD BLOCK) DELHI HIGH COURT NEW DELHI-110003</p> <p>-----</p>	<p>TEL.: (011) 23074100 MOB.: 9810185751</p> <p>EMAIL: opgaggar@gmail.com gaggarco@gmail.com</p> <p>-----</p> <p>TEL: 011-23382191/ 26512566</p> <p>MOB.: MR. VIVEK SHARMA : 9810112366</p> <p>MR. VINAY SHARMA : 9810187867</p> <p>EMAIL: sharmavivek65@gmail.com</p> <p>vinaysharma2007@gmail.com</p> <p>-----</p> <p>PH.:23382622 MOB.: 9811220909 EMAIL: rajendraswarupmathur@gmail.com</p> <p>-----</p>

<p>(LETTER DATED 28.10.2016)</p>	<p>MR. D.K. DEVESH (NOMINATED COUNSEL)</p>	<p>51, LGF, WORLD TRADE CENTRE, BARAKHAMBA LANE, NEW DELHI- 110001</p>	<p>PH.: 9999779978 9999778233 EMAIL: adv.dkdevesh@gmail.com</p>
<p>CORPORATION BANK (LETTER DT. 21.04.2016) ZONAL OFFICE-DELHI SOUTH</p>	<p>MR. SAMRENDRA KUMAR, 'STANDING COUNSEL'</p>	<p>CHAMBER NO. 256, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI OFFICE AND RESIDENCE: 3/1, FIRST FLOOR, STREET NO. 4, INDIRA VIKAS COLONY, NEAR NIRANKARI PUBLIC SCHOOL, DELHI-110009</p>	<p>TEL: OFF.: 27607058 MOB.: 9999114922 9990114922 9818127495</p>
<p>CTBC BANK CO. LTD. (LETTER DT. 01.07.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL 2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI- 110503 R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA) 9811800816 (MR. ATEEV MATHUR) PH.:+91 11 46175500 e-MAIL: sanjay_gupta@sngpartner s.in ateev_mathur@sngpartner s.in</p>
<p>DELHI SIKH GURDWARA MANAGEMENT COMMITTEE (DSGMC) (LETTER DTD. 30.09.2013) ----- (LETTER DTD. 27.02.2013)</p>	<p>SERVICE SHALL BE MADE AT THE OFFICE OF "LEGAL CELL", DSGMC, ONLY. ----- 1. MR. JASMEET SINGH "NOMINATED COUNSEL" -----</p>	<p>ADDRESS: LEGAL CELL, ROOM NO.35, DELHI SIKH GURDWARA MANAGEMENT COMMITTEE, GURDWARA RAKAB GANJ SAHIB, NEW DELHI-110001 ----- CHAMBER No. 176, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003 ----- CHAMBER No. 184,</p>	<p>-----</p>

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BLOCK-I,HIGH COURT OF DELHI,
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2] MR. RAJEEV BANSAL
[SENIOR STANDING COUNSEL;

VIDE LETTER DTD. 25.04.14]

3] MS. ANUSUYA SALWAN

4] MS. SANGEETA CHANDRA

5] MR. ARUN BIRBAL

6] MR. SANJEEV SABHARWAL
"STANDING COUNSEL"
(VIDE LETTER DTD.10.11.15)

2] CHAMBER:D-26/A, JANGPURA
EXTN., NEW DELHI

3] CHAMBER NO.342,
HIGH COURT OF DELHI
RESI.: 47, PUSA ROAD, NEW DELHI
RES.:16/331-B, KHAJOOR ROAD,
KAROL BAGH, NEW DELHI

4] CHAMBER NO. 173,
NEW CHAMBER'S BLOCK,
DELHI HIGH COURT, NEW DELHI

RESIDENCE: CHAMBER NO.310,
18/12, WEA, PUSA
LANE, KAROL BAGH, NEW DELHI-
110005

5] M-5, II ND FLOOR,
JANGPURA EXTENSION,
NEW DELHI-14

6] LAWYERS CHAMBER No. 311,
BLOCK-III, HIGH COURT OF
DELHI, NEW DELHI-110003

RESIDENCE-CUM-OFFICE:
S-432, GREATER KAILASH-I,
NEW DELHI-110048

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RES: 25814176,25816483

PH: 95120-2512387,
2512390

OFF: 24324159,41824200
RES: 23677747,23541300
98101-14141

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	<p>----- 7] MR. PAWAN MATHUR [STANDING COUNSEL] (VIDE LETTER DTD.10.07.14) -----</p> <p>8] MR. DHANESH RELAN [STANDING COUNSEL] (VIDE LETTER DTD.10.07.14) -----</p> <p>9) MR. SANJEEV SAGAR [PANEL LAWYER] (VIDE LETTER DT. 21.04.16)</p>	<p>----- -----</p> <p>-</p> <p>----- CHAMBER No. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI</p> <p>18, HARGOBIND ENCLAVE, BHARTENDU HARISH CHANDRA MARG, DELHI-110092</p>	<p>----- -----</p> <p>----- -----</p> <p>MOB: 9811016162</p> <p>OFFICE NO. 011- 22377840, 22375422, 47543981</p> <p>E-MAIL: sagarandsagar@live.com, sanjivsagar@gmail.com</p>
<p>DR. APJ ABDUL KALAM TECHNICAL UNIVERSITY, U.P. IET COMPLEX SEETAPUR ROAD, LUCKNOW</p>	<p>MR. AMITESH KUMAR (STANDING COUNSEL)</p>	<p>146 SEEMANT VIHAR KAUSHAMBI NEAR RADISSON HOTEL GHAZIABAD</p>	
<p>ELECTRICITY REGULATORY COMMISSION</p>	<p>1. MR. SURESH TRIPATHY</p> <p>-----</p> <p>2. MS. PRATIMA GUPTA</p>	<p>160, LAWYERS CHAMBERS, DELHI HIGHCOURT,NEW DELHI</p> <p>RES: C-63, SILVER OAK APARTMENTS, PLOT NO,109, I.P. EXTENSION, PATPARGANJ, DELHI-110092</p> <p>-----</p> <p>241, LAWYER CHAMBER,DELHI HIGH COURT,NEW DELHI</p> <p>RES.: C-11/1, DDA SFS FLATS, SAKET, NEW DELHI-110017</p>	<p>PH. 22444301, 22010642 MOBILE; 9810269115</p> <p>-----</p> <p>TEL. CH.: 23384122 MOBILE: 9811282222</p>

DELHI & DISTRICT CRICKET ASSOCIATION (DDCA)	MR. JAGDEEP SINGH BAKSHI & MR. AMITESH SINGH BAKSHI	CHAMBER NO.288, NEW CHAMBERS BLOCK, DELHI HIGH COURT, NEW DELHI-110001 B-187, GUJRANWALA TOWN, DELHI-110009	MOB:9811025921; 9818223833 EMail: jagdeepbakshi@yahoo.co.in amiteshwarbakshi@yahoo.co.in
DELHI TECHNOLOGICAL UNIVERSITY (DTU) (FORMERLY DELHI COLLEGE OF ENGINEERING)	1] MR. ATUL NANDA ----- 2] MS. AVNISH AHLAWAT	1] 12/C, SAGAR APARTMENTS, TILAK MARG, NEW DELHI ----- 2] CHAMBER NO. 243, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI OFF. A-33, DEFENCE COLONY, NEW DELHI-110024	----- TEL. 23384517 MOB. 9810134741
DELHI JAL BOARD	1. MR. SUMEET PUSHKARNA "STANDING COUNSEL" ----- 2. MS. SANGEETA BHARTI "ADDL.STANDING COUNSEL" ----- 3. MS. NANDITA RAO "ADDL.STANDING COUNSEL"	CHAMBER No. 111, BLOCK-III, DELHI HIGH COURT, NEW DELHI ----- 405, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI ----- CHAMBER No. 424, BLOCK-I, DELHI HIGH COURT	MOBILE NO.: 9811042847 TEL.No. : 011-65161440 e-MAIL: pushlaw@yahoo.co.in ----- MOB.:9811112863 Tel.No.011-24308800 e-MAIL: sangeetabharti@gmail.com ----- MOB.:9999031918 TEL.No. 011-29555376 29552589 e-MAIL: knanditarao@gmail.com
DELHI TRANSPORT CORPORATION (LETTER DATED 27.07.2006)	1. MS. AVNISH AHLAWAT	243, LAWYERS CHAMBER, DELHI HIGH COURT, N.DELHI-110003 OFF: A-33, DEFENCE COLONY	PH: 23384517 FAX: 011-23382820 PH: 51012214, 51048401

		<p>NEWDELHI-110024</p> <p>RES: A-855-F,SUSANT LOK PHASE-I ,GURGAON ,HARYANA</p>	<p>MOBILE: 9810134741 EMAIL: PH: 95124-5048712</p> <p>avnishahlawat@yahoo.com</p>
<p>-----</p> <p>2. MR. SUMEET PUSHKARNA</p>	<p>-----</p> <p>2] 346-A, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003</p> <p>RES: F-254, VIKAS PURI, NEW DELHI-18 OFFICE;</p> <p>-----</p>	<p>-----</p> <p>PH:91-11-285535908 MOBILE: 9811042847 (SELF) 20605251 (OFF) EMAIL: pushkarnas</p> <p>-----</p>	<p>-----</p> <p>PH: (11)24323307 Mob.:9811032001 EMAIL: avermadelhi@gmail.com ajverma@ndf.vsnl.net.in FAX(11) 24322743 TEL: 95120)2512387,2512390. OUT SIDE DELHI (120)2512387,2512390</p> <p>-----</p>
<p>-----</p> <p>3. MR. AJAY VERMA</p>	<p>-----</p> <p>3] I-22 (LGF) , JANGPURA EXTENSION, NEW DELHI-110014</p> <p>RES: B-32, SECTOR 14, NOIDA-201301</p> <p>-----</p>	<p>-----</p> <p>CHAMBER ADDRESS: 321, CK DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI- 110001</p> <p>RESIDENCE/OFFICE ADDRESS: FLAT NO. 34,VIDHI APARTMENT, PLOT NO.116, I.P. EXTN. PATPARGANJ, DELHI -92</p> <p>-----</p>	<p>-----</p> <p>MOB. NO. : 9868250806 PH. NO. :011-22231198</p> <p>-----</p>
<p>-----</p> <p>4. MR. SANTOSH KUMAR TRIPATHI (LETTER DT. 19.08.2015)</p>	<p>-----</p> <p>5. MR. NAUSHAD AHMED KHAN (LETTER DT. 19.08.2015)</p>	<p>-----</p> <p>5. MR. NAUSHAD AHMED KHAN (LETTER DT. 19.08.2015)</p>	<p>-----</p> <p>MOB. NO.: 9868111799 PH. NO.: 011-23073821</p> <p>-----</p>
		<p>-----</p> <p>CHAMBER ADDRESS: 436, LAWYERS CHAMBERS, DELHI</p>	<p>-----</p> <p>MOB. NO.: 9868111799 PH. NO.: 011-23073821</p> <p>-----</p>

		HIGH COURT, NEW DELHI RESIDENCE/OFFICE ADDRESS: S-513, 2 nd FLOOR, SCHOOL BLOCK, SHAKAR PUR-II, MAIN VIKAS MARG, DELHI-92	FAX NO.: 011-42486199
DELHI POWER COMPANY LTD. (LETTER DTD. 15.11.2006)	1. MS. AVNISH AHLWAT ----- 2. SH. S.K. DUBEY ----- 3. SH. SUMEET PUSHKARNA	1] 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003 RES: A-33, DEFENCE COLONY, N.DELHI-110024 ----- 2] 228, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003 ----- 3] 346-A, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
DELHI NURSING COUNCIL (AN AUTONOMOUS BODY OF GOVT. OF DELHI) AT: AHILYA BAI COLLEGE OF NURSING BUILDING LOK NAYAK HOSPITAL, NEW DELHI-110002	MR. PRAVEEN KHATTAR [w.e.f. 08.01.2010]	164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI	
DELHI PUBLIC SCHOOL SOCIETY	MR. PUNEET MITTAL	241, LAWYERS CHAMBER, HIGH COURT OF DELHI NEW DELHI 3, GULMOHAR ENCLAVE, NEW DELHI-49	PH. NO. 23389122, 23389454 PH.NO. 26511711, 26859797 FAX' 26519797

<p>DELHI AGRICULTURAL MARKETING BOARD (A STATUTORY BODY UNDER THE GOVT OF DELHI)</p>	<p>MS. AVNISH AHLAWAT</p>	<p>243, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003</p> <p>OFF: A-33, DEFENCE COLONY NEW DELHI-110024</p> <p>RES: A-855-F, SUSANT LOK PHASE-I, GURGAON, HARYANA</p>	<p>PH: 23384517 FAX: 011-23382820</p> <p>PH: 51012214, 51048401 MOBILE: 9810134741 MAIL; AVNISHAHLAWAT@YAHOO.COM PH 95124-5048712</p>
<p>DELHI AGRICULTURAL MARKETING / FLOWER MARKET COMMITTEE, FISH & POULTRY MARKET COMMITTEE, FODDER MARKET COMMITTEE & KHOYA MAWA COMMITTEE</p>	<p>MS. AVNISH AHLAWAT, ADVOCATE</p>	<p>OFFICE: A-33 DEFENCE COLONY, LOWER GROUND FLOOR, NEW DELHI-110024</p> <p>CHAMBER: 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI</p>	<p>PH: 4101-2214, 4104-8401</p> <p>PH: 2338-4517 FAX: 4101-2214</p>
<p>DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION {DSIDC} LTD</p>	<p>MS. ANUSUYA SALWAN</p>	<p>342, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003</p> <p>RES: 47, PUSA ROAD, NEW DELHI</p>	<p>2338 8501 2581 4176 MOBILE: 9811225368</p>
<p>DELHI POLLUTION CONTROL COMMITTEE</p> <p>LETTER DTD. 15.05.2012</p>	<p>1. MR. SANJEEV RALLI</p> <p>-----</p> <p>2. MR. BIRJA MAHAPATRA</p>	<p>CHAMBER NO. 391 LAWYERS' CHAMBER BLOCK-II SHERSHAH SURI MARG NEW DELHI-110003</p> <p>-----</p> <p>CHAMBER NO. 12 LAWYERS' CHAMBER BLOCK-II SHERSHAH SURI MARG</p> <p>NEW DELHI-110003</p>	<p>MOB.: 9811087093</p> <p>-----</p> <p>MOB.: 9810935526</p>
<p>DENA BANK</p>	<p>M/S MADAN LAL KHANNA & CO. ADVOCATES & LEGAL CONSULTANTS</p> <p>-----</p>	<p>74, JANPATH, NEW DELHI-110001</p> <p>-----</p>	<p>PH: +91-11-23356664 23356665 FAX: +91-11-23321585 e-mail: mlkktax@bol.net.in</p> <p>-----</p>

<p>(LETTER DT. 25.11.2016)</p>	<p>MR. ARUN AGGARWAL</p>	<p>159, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003</p> <p>RESIDENCE: 51, VIGYAN LOK, DELHI-110092</p> <p>26, TRILOK APARTMENTS, 85, I.P. EXTENSION, DELHI-110092</p>	<p>PH:+91-11- 23383514 (OFF.) 22153988 (RES.) 22242624 MOB.: 9811087995 e-mail: ADVARUN36@GMAIL.COM ADVARUNAGGARWAL@GMAIL.COM</p>
<p>DELHI SC/ST/OBC/MINORITY/ HANDICAPPED FINANCIAL & DEVELOPMENT CORPORATION</p> <p>(A GOVT. OF DELHI UNDERTAKING)</p>	<p>Mr. RAJESH BAWEJA</p>	<p>CHAMBER NO. 436, CIVIL WING, TIS HAZARI COURT, DELHI- 110054</p>	
<p>DIRECTORATE OF REVENUE INTELLIGENCE</p>	<p><u>PANEL OF COUNSELS</u></p> <p>1. MR. RAKESH KATYAL SENIOR STANDING COUNSEL</p> <p>-----</p> <p>2. MR. VIKAS GARG SENIOR STANDING COUNSEL</p> <p>-----</p> <p>3. MR. SANJEEV KUMAR DUBEY SENIOR STANDING COUNSEL</p> <p>-----</p> <p>4. MR. VIKAS GAUTAM JUNIOR STANDING COUNSEL</p>	<p>R/o A53, ASHOK VIHAR, PHASE-III, DELHI-110052</p> <p>-----</p> <p>R/o 173/C-9, SECTOR-7, ROHINI, DELHI-110088</p> <p>-----</p> <p>L-1, SOUTH EXTENSION-II, NEW DELHI-110049 OFF.:703, LAWYERS CHAMBER, BLOCK-III, HIGH COURT OF DELHI, NEW DELHI</p> <p>-----</p> <p>CHAMBER NO. 26-27, PATIALA HOUSE COURT, NEW DELHI</p>	<p>TEL.:27302553, FAX:23933553, MOB.:9810643553 email.:rajeshlawyer@yahoo.co.in</p> <p>-----</p> <p>TEL.:27049590/91, MOB.:9910425666 email:advocatevikasgarg@yahoo.com</p> <p>-----</p> <p>TEL.:41644560, MOB.:9810062521 email:sanjeev123dubey@hotmail.com</p> <p>-----</p> <p>TEL.:23385818, MOB.:9868375074</p>

LETTER DT. 16.03.2017

FRESH PANEL OF COUNSELS FOR
HANDLING CASES OF INDIRECT
TAXATION:

1. MR. ADITYA SINGLA
SENIOR STANDING COUNSEL

2. MR. AJIT SHARMA
SENIOR STANDING COUNSEL

3. MR. JUDY JAMES
SENIOR STANDING COUNSEL

4. MR. PRITPAL SINGH NIJJAR
SENIOR STANDING COUNSEL

5. MR. R.N. SINGH
SENIOR STANDING COUNSEL

6. MR. R.V. SINHA,
SINHA & ASSOCIATES,
SENIOR STANDING COUNSEL

7. MR. SATISH AGGARWALA
SENIOR STANDING COUNSEL

8. MR. VINOD DIWAKAR,
SENIOR STANDING COUNSEL

1. MR. ABHAYA NATH DAS

RES.: HOUSE NO.52, MANSI VIHAR,
SANJAY NAGAR GHAZIABAD, (U.P.)

201, LAWYERS CHAMBER, DELHI
HIGH COURT, NEW DELHI-110003

320, CK DAPHATARY CHAMBERS,
SUPREME COURT OF INDIA, NEW
DELHI

B-6/7, 2ND FLOOR, SAFDARJUNG
ENCLAVE EXTENSION, NEW DELHI-
110029

D-247, BASEMENT, DEFENCE
COLONY, NEW DELHI

CHAMBER No. 540-541, PATIALA
HOUSE COURTS, TILAK MARG, NEW
DELHI-110001

CHAMBER No. 405, BLOCK No. III,
DELHI HIGH COURT COMPLEX, NEW
DELHI-110001

464, DELHI HIGH COURT, NEW
DELHI

3, BIRBAL ROAD, 2ND ROAD,
JANGPURA EXTENSION, NEW DELHI-
110014

319, SAKET COURT CHAMBERS, NEW

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MOB.:9899816666

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TEL.:0124-4060458,

	<p>JUNIOR STANDING COUNSEL</p> <p>-----</p> <p>INTELLIGENCE OFFICER, DRI, HQRS, NEW DELHI HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI (EXCEPT DELHI ZONAL UNIT)</p> <p>SENIOR INTELLIGENCE OFFICER (ADMN) DRI-DELHI ZONAL UNIT HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI, DELHI ZONAL UNIT</p>	<p>DELHI-110016</p> <p>-----</p> <p>INTELLIGENCE OFFICER, DIRECTORATE OF REVENUE INTELLIGENCE (HQRS), 7TH FLOOR, D-BLOCK, I.P. BHAWAN, I.P. ESTATE, NEW DELHI.</p> <p>SENIOR INTELLIGENCE OFFICER (ADMN) DRI-DELHI ZONAL UNIT PARYAVARAN BHAWAN, 6TH FLOOR, CGO COMPLEX, NEW DELHI.</p>	<p>MOB.: 9818918655</p>
<p>DIRECTORATE GENERAL OF FOREIGN TRADE (MINISTRY OF COMMERCE & INDUSTRY)</p>	<p>MR. VINEET MALHOTRA ADVOCATE (SPECIAL COUNSEL FOR EXPORT & IMPORT MATTERS)</p>		
<p>DR. BHIMRAO AMBEDKAR UNIVERSITY, AGRA (FORMERLY AGRA UNIVERSITY, AGRA) [LETTER DATED 29.06.2011]</p>	<p>MS. AMITA GUPTA, ADVOCATE</p>	<p>100, SUKHDEV VIHAR, NEW DELHI-110025</p>	<p>TEL.: 011-26911252, 09810017035, 66861070621</p>
<p>DELHI CO-OPERATIVE HOUSING FINANCE CORPORATION LTD. (DCHF)</p>	<p>MR. SUNIL SABHARWAL</p>	<p>CHAMBER No. 472, LAWYERS CHAMBERS, HIGH COURT OF DELHI, N. DELHI-110003 RES.: B-101, MANSAROVER GARDEN, NEW DELHI-110015</p>	<p>PHONE: 25195602 (R), 23910585 (O) MOB.: 9810193509</p>
<p>DELHI URBAN SHELTER IMPROVEMENT BOARD, GOVT. OF NCT OF DELHI</p>	<p>MR. PARVINDER CHAUHAN, ADVOCATE</p> <p>-----</p> <p>MS. MINI PUSHKARNA,</p>	<p>CHAMBER No. 298, NEW LAWYERS CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110001</p> <p>-----</p> <p>CHAMBER No. 346-A, BLOCK-1,</p>	

(LETTER DT. 29.08.2016)	ADVOCATE	LAWYERS CHAMBER, DELHI HIGH COURT.	
DELHI WAQF BOARD (EARLIER KNOWN AS DELHI WAKF BOARD)	MR. HASHMAT NABI "ADDITIONAL STANDING COUNSEL" ----- MR. SALEEM AHMED, 'STANDING COUNSEL' (LETTER DT. 21.04.2016) ----- MR. WAJEEH SHAFIQ 'NOMINATED STANDING COUNSEL' (LETTER DT. 25.05.2016) (LETTER DT. 08.02.2017) ----- MR. ALY MIRZA 'NOMINATED/ADDITIONAL STANDING COUNSEL' (LETTER DT. 17.05.2016)	B-1/15, LOWER GROUND FLOOR, HAUZ KHAS, NEW DELHI-110016 ----- A-15, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013 ----- OFF. 18, CENTRAL LANE, BANGALI MARKET, NEW DELHI-110001 FLAT NO. F-3,6/89, MEDIA ENCLAVE, VAISHALI, GHAZIABAD (NCR) - 201012 ----- G-75, FIRST FLOOR, NIZAMUDDIN (WEST), NEW DELHI-110013	PH. 011-41407822/23 TELE FAX: 011-26561063 MOB: 9810017822 ----- TEL: OFF.:011-41054182 MOB.:9811079721 ----- MOB.: 9953756236 ----- MOB: 9899720944
DELHI URBAN ART COMMISSION	MR. ROBIN RATNAKAR DAVID "PANEL COUNSEL"	202-206, TOLSTOY HOUSE, 15, TOLSTOY MARG, NEW DELHI-110001	TEL.: 43511111 MOB.: 9810250404
DELHI CANTONMENT BOARD (LETTER DATED 27.02.2017)	1. MR. MAHESH KUMAR SHARMA ----- 2. MR. ANCHIT SHARMA	SEAT NO.6, HALL NO.1, IST FLOOR, LAWYERS CHAMBERS, DWARKA COURTS, NEW DELHI-110075 ----- 1, BLOCK D MARKET, LSC NEAR HDFC BANK, VASANT VIHAR, NEW DELHI - 110057	MOB: 9990814902, 9711431818 ----- PH: 011 49071207 MOB: 9650208207

DIRECTORATE OF ENFORCEMENT (LETTER DATED 12.02.2016)	MR. AMIT MAHAJAN "CENTRAL GOVERNMENT STANDING COUNSEL"	CHAMBER NO. 461, LAWYERS CHAMBER, DELHI HIGH COURT	MOB: 9811191920
DELHI COMMISSION FOR WOMEN (LETER DATED 16.02.2016)	MS. PRABHSAHAY KAUR	CHAMBER NO. 184, BLOCK-II, DELHI HIGH COURT, NEW DELHI- 110003	
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS GOVT. OF NCT OF DELHI (LETTER DT. 24.06.2016)	MR. PABITRA ROYCHAUDHURI (GOVT. PLEADER/ ADDITIONAL STANDING COUNSEL (CIVIL)) ----- MR. TARUNVIR SINGH KHEHAR (GOVT. PLEADER/ ADDITIONAL STANDING COUNSEL (CIVIL))	B-167, FIRST FLOOR, C.R. PARK, NEW DELHI-110019 ----- A2/113 (BASEMENT), SAFDARJUNG ENCLAVE, NEW DELHI-110029	
DELHI STATE HAJ COMMITTEE (LETTER DATED 07.11.2016)	MR. RAJENDER KR. RAWAT (STANDING COUNSEL)	CHAMBER NO. 326, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI	MOB.: 9810053768
EMPLOYEES' PROVIDENT FUND ORGANISATION (EPFO)	1. MR. RAJESH MANCHANDA ----- 2. MR. AMIT KHEMKA ----- 3. SH. KESHAV MOHAN	1] CHAMBER NO.111, PATIALA HOUSE COURTS N. DELHI 110001 ----- 2] 69, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, N. DELHI.110001 ----- 3] E-157, SECTOR-20, NOIDA-201301	1] PH. & FAX 0011- 23386930 (M) 9811010461 ----- 2] PH.011-23387323 (M) 9811502010 ----- 3] TEL:0120- 2528748,2534397 2556293,2556294 FAX: 0120-2554530 MOB: 9818922800 E-mail: k_mohan2371@yahoo.co.in

	<p>-----</p> <p>4. MS. APARNA BHAT</p> <p>-----</p> <p>5. MR. SIBO SANKAR MISHRA</p> <p>-----</p>	<p>-----</p> <p>4] 3/14B, I.G.F., JANGPURA, NEW DELHI-110014</p> <p>CHAMBER NO. 206, NEW LAWYERS CHAMBERS, SUPREME COURT OF INDIA NEW DELHI-110001</p> <p>-----</p> <p>5] LAWYERS CHAMBER NO. 32 SUPREME COURT OF INDIA NEW DELHI-110001</p> <p>-----</p>	<p>-----</p> <p>4] TEL. 91-11-24376447 TELEFAX. 91-11-24376446 E-mail: aparna_bhat@vsnl.com</p> <p>-----</p> <p>5] PH: 9311122138, 9810122138</p> <p>-----</p>
<p>EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO), REGIONAL OFFICE: DELHI (NORTH) (FOR THE BLOCK YEAR 2014-16) VIDE LETTER DTD. 21.09.2015</p>	<p>1.MR. R.C. CHAWLA (SENIOR PANEL ADVOCATE)</p> <p>-----</p> <p>2. MR. KESHAV MOHAN</p> <p>-----</p>	<p>20, LAWYERS' CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>-----</p> <p>CHAMBER NO.408, BLOCK, HIGH COURT OF DELHI</p> <p>OFFICE: D-251, DEFENCE COLONY, NEW DELHI-110024.</p>	<p>TEL.No. 23387261 MOB.: 9810395454 9810395454</p> <p>-----</p> <p>MOB: 9818922800</p> <p>-----</p>
<p>EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO), REGIONAL OFFICE: DELHI (SOUTH)</p> <p>(LETTER DT. 29.08.2016)</p>	<p>MR. R.C. CHAWLA "STANDING COUNSEL"</p> <p>-----</p> <p>MR. KESHAV MOHAN, ADVOCATE</p> <p>(EMPANELMENT FOR THE BLOCK YEAR 2016-2018)</p>	<p>20, LAWYERS' CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>-----</p> <p>LOTUS LAW PARTNERS D-251, DEFENCE COLONY, NEW DELHI-110024</p>	<p>TEL.No. 23387261 MOB.: 9810395454</p> <p>-----</p> <p>TEL.: 011-41686836-37 FAX : 011-41686835 E-MAIL: adv.keshav.mohan@gmail.com keshav.mohan@lotuslawpa.com</p>

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EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO) REGIONAL OFFICE: BHAVISHYA NIDHI BHAWAN, SECTOR-15-A, FARIDABAD- 121007 (HARYANA) LETTER DTD. 24.05.2012	MR. R.C. CHAWLA "PANEL ADVOCATE"	6] 20, LAWYERS' CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110003	TEL.No. 23387261 MOB.: 9810395454
EMPLOYEE'S STATE INSURANCE CORPORATION LETTER DTD.21.1.08 ----- LETTER DTD. 20.3.2008	1. MS. REKHA PALLI ----- 2. MR. K.P. MAVI	1]CHAMBER NO.64, SUPREME COURT OF INDIA NEW DELHI. ----- 2]321, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003. OFFICE: D-50, F.F., PANDAV NAGAR, DELHI - 110092,	CHAMBER PHONE NO. 23383263 MOBILE: 9810380823 ----- TEL.NO. 2338 4217 TEL.NO. 2248 5717 MOBILE: 9810435717
ENGINEERING PROJECTS (INDIA) LIMITED	1]MR. M.M. PANDE, SENIOR MANAGER {LEGAL} & ADVOCATE ----- 2] MR. NARENDRA SHARMA, MANAGER (LEGAL)	1]CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003 ----- 2] CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003	PHONE: 2436 1666 & 2436 2120 ----- PHONES: 2436 1666 & 2436 2121
ELECTION COMMISSION OF INDIA & CENTRAL BOARD OF IRRIGATION AND POWER	WAZIR CHAND CHOPRA & CO. MR. PANKAJ CHOPRA	245, LAWYERS CHAMBER, HIGH COURT, NEW DELHI B-201 EAST OF KAILASH, NEW DELHI-110 065	2338 5367, 2338 3178 FAX: 338 3178 2631 4507 AND 2862 1643 E MAIL: pankaj_1957@hotmail.com
FOOD CORPORATION OF INDIA	1. MR. MANOJ, ADVOCATE	112, C.K.DAFTARY LAWYERS' CHAMBER	PH.:011-2307028

<p>[LETTER DTD. 05.01.2015]</p>	<p>'STANDING COUNSEL'</p> <p>-----</p> <p>2. MS. HARVINDER OBEROI</p> <p>'STANDING COUNSEL'</p>	<p>BLOCK, SUPREME COURT OF INDIA, TILAK LANE, NEW DELHI-110001</p> <p><u>OFF. CUM RES.:</u> 613, SECTOR-29, NOIDA (U.P.)</p> <p>-----</p> <p>309, LAWYERS CHAMBERS BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003</p> <p><u>OFFICE:</u> E-106(G.F.), KALKAJI, NEW DELHI CHAMBER No.277, PATIALA HOUSE COURT, NEW DELHI-110001</p>	<p>PH.: 0120-4208459 MOB.: 9350041255</p> <p>-----</p> <p>MOB.: 9213293004</p> <p>MOB.: 9810178825</p> <p>PH.: 011-26228585</p>
<p>FOOD SAFETY & STANDARDS AUTHORITY OF INDIA, MINISTRY OF HEALTH & FAMILY WELFARE</p>	<p>M/s LEGAL AXIS ATTORNEYS & SOLICITORS</p>	<p>C-253, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>PH.: 011-41404040 E-MAIL: legalaxis@legalaxis.net</p>
<p>GAIL (INDIA) LTD.</p> <p>(LETTER RECD. ON 09.08.2016)</p>	<p>1. MR. SANJEEV SAGAR</p> <p>-----</p> <p>2. MS. POORNIMA MAHESHWARI</p>	<p>CHAMBER No. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI</p> <p>OFFICE ADDRESS:-18, HARGOBIND ENCLAVE, BHARTENDU HARISH CHANDRA MARG, DELHI-110092</p> <p>-----</p> <p>CHAMBER NO. 205, OLD LAWYERS CHAMBER, DELHI HIGH COURT</p>	<p>MOB: 9811016162 9810021846</p> <p>OFFICE NO. 011-47543981, 22377840, 22375422</p> <p>E-MAIL: sagarandsagar@live.com, sanjivsagar@gmail.com</p>
<p>GAIL GAS LTD., REGD.OFF.: 16, BHIKAJI CAMA PLACE, R.K. PURAM,</p>	<p>MS. POORNIMA MAHESHWARI</p>	<p>205, LAWYERS CHAMBER, DELHI HIGH COURT,</p>	

NEW DELHI-110066		NEW DELHI-110003	
<p>GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY</p> <p>DWARKA, SECTOR-16, NEW DELHI-110078</p>	<p>1. G.D. GOEL & CO.</p> <p>-----</p> <p>2. M/s SIKRI & COMPANY</p> <p>-----</p> <p>3. MS. ANITA SAHANI (LETTER DATED 15.02.16) "ADDITIONAL STANDING COUNSEL"</p>	<p>373, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 80, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001 D-14, SECOND FLOOR, MARG NO. 13, SAKET, NEW DELHI- 110017</p> <p>-----</p> <p>229, LAWYERS CHAMBERS HIGH COURT OF DELHI, NEW DELHI- 110003 OFFICE: C-108, DEFENCE COLONY, NEW DELHI-110024</p> <p>-----</p> <p>CHAMBER: 363, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI- 110003</p>	<p>PHONE: 23388969 Mob: 9811941888, 9899811102 Email: gopallaw@yahoo.com Ph: 41671137, 26866141</p> <p>-----</p> <p>MOB: 9810113256</p>
<p>GANDHI SMRITI AND DARSHAN SAMITI</p> <p>LETTER DTD. 21.05.12</p>	<p>MR. M. ATYAB SIDIQI</p>	<p>CHAMBER NO. 279, LAWYERS' CHAMBER BLOCK-II HIGH COURT OF DELHI, NEW DELHI</p> <p>J-122, AFTAB HOUSE, SECTOR-41, NOIDA (U.P.)</p>	<p>MOB.: 09871321935</p> <p>PH.: 0120 4357204</p>
<p>PANEL OF:</p> <p>GOVT. OF NCT OF DELHI (FOR CIVIL & CRIMINAL CASES)</p>	<p>MR. RAHUL MEHRA [GOVERNMENT PLEADER/ SENIOR STANDING COUNSEL (CIVIL)]</p> <p>MR. RAMAN DUGGAL [GOVERNMENT PLEADER/</p>	<p>SERVICE OF ADVANCE COPIES OF CIVIL CASES FILED AGAINST THE GOVT. OF NCT OF DELHI SHOULD BE EFFECTED IN THE OFFICE OF THE STANDING COUNSEL (CIVIL) IN : <u>LAWYERS CHAMBER NO. 423,</u> DELHI HIGH COURT</p>	

STANDING COUNSEL (CIVIL)]

MR. RAHUL MEHRA
[PUBLIC PROSECUTOR/
STANDING COUNSEL
(CRIMINAL)]

GOVERNMENT PLEADERS/
ADDITIONAL STANDING
COUNSELS (CIVIL)

1. MR. SANJOY GHOSE
2. MR. GAUTAM NARAYAN
3. MR. DEVESH SINGH
4. MR. SATYAKAM
5. MR. PEEYOOSH KALRA
6. MR. ANUJ AGGARWAL
7. MR. NAUSHAD AHMED KHAN
8. MR. SANTOSH KUMAR
TRIPATHI

ADDITIONAL STANDING
COUNSELS (CRIMINAL)

1. MR. AVNINDER (AVI) SINGH
2. MS. KAMNA VOHRA

3. MR. RAJESH MAHAJAN
4. MR. SANJAY LAO
5. MR. ASHISH AGGARWAL
6. MS. RICHA KAPOOR
7. MR. RANBIR SINGH KUNDU
8. MS. NANDITA RAO

GOVERNMENT LEADERS /
PANEL ADVOCATES

1. MS. AARTI BANSAL
2. MR. AMIT SINGH
3. MR. AMRESH MATHUR
4. MR. ANKUR CHHIBBER
5. MR. ARJUN MITRA
6. MR. ASHWINI GARG
7. MR. AVTAR SINGH BHAMLOT
8. MS. BELA KHATTAR
CHAUHAN
9. MR. D. RAJESHWAR RAO
10. MS. DEEPTAKRITI VERMA
11. MR. DEVENDRA DEDHA
12. MR. DEVVRAT
13. DR. RAKESH GOSAIN

14. MR. GAURAV VERMA
15. MR. GURMAN CHAHAL
16. MR. GURSHARAN SINGH
17. MR. HEM KUMAR
18. MR. IKRANT SHARMA
19. MR. IRAM MAJID
20. MS. ISHA KHANNA
21. MR. JAIVEER
22. MR. JAYENDRA
23. MS. JYOTI TANEJA
24. MR. KHALID ARSHAD
25. MS. KIRAN SINGH
26. MR. KUSH SHARMA
27. MR. MAHABIR SINGH
28. MS. MANIKA TRIPATHI
PANDEY
29. MR. MANMEET SINGH
ARORA
30. MS. MISHA ROHATGI
MOHTA
31. MR. MUKESH KUMAR SINGH
32. MR. NAUNIDH ARORA
33. MR. NAVEEN KUMAR

SHARMA

34. MS. NEELAM SINGH
35. MS. NEHA RASTOGI
36. MS. NIDHI RAMAN
37. MR. PANKAJ SINHA
38. MS. PRABHSAHAY KAUR
39. MR. PRAMOD SEHGAL
40. MR. PUNEET SINGH
41. MR. R.K. ALAGH
42. MR. RAGHAV KUMAR
TIWARI
43. MR. RAGHVENDRA PANDEY
44. MR. RAHUL BAKSHI
45. MR. RAHUL SHARMA
46. MR. RAJ KUMAR SHERAWAT
47. MR. RAJ KUMAR YADAV
48. MR. RAJAT MALHOTRA
49. MR. RAVI CHATURVEDI
50. MR. RISHIKESH KUMAR
51. MS. ROMA BHAGAT
52. MS. SAAHILA LAMBA
53. MR. SACHIN NAHAR

54. MS. SAKSHI POPLI
55. MR. SANGRAM SINGH
56. MR. SANJAY DEWAN
57. MR. SAURABH CHADDA
58. MR. SHAHDAN FARASAT
59. MR. SHARAT KAPOOR
60. MR. SIDDHARTH DUTTA
61. MR. SIDDHARTH SHANKAR
RAY
62. MS. SONAM GUPTA
63. MR. SUMER KUMAR SETHI
64. MR. SUMIT AGARWAL
65. MR. SUMIT KUMAR BATRA
66. MR. SUNIL GOEL
67. MS. SUNITA BANSAL
68. MS. SWATY SINGH MALIK
69. MS. SWEETY SINGH
70. MR. UDIT GUPTA
71. MR. UTTAM DUTT
72. MR. VARUN NISCHAL
73. MR. VIKAS SHOKEEN
74. MR. VIKRANT NARAYAN
VASUDEVA

	<p>75. MR. VINOD KUMAR GOYAL</p> <p>76. MR. VIRENDER KUMAR VATS</p> <p>77. MR. VIVEK SINGHAL</p>		
<p>GOVERNMENT OF NCT OF DELHI LAND & BUILDING DEPARTMENT</p> <p>[NOTFN. DTD. 09.03.2017]</p>	<p>1. MS. RACHNA SRIVASTAVA</p> <p>2. MR. ARUN BIRBAL</p> <p>3. MR. PUNEET AGARWAL</p> <p>4. MR. SUDERSHAN JOON</p> <p>5. MS. DEEPIKA</p> <p>6. MS. ABHA MALHOTRA</p> <p>7. MR. SANJAY KUMAR PATHAK</p> <p>8. MR. KAMAL KANT JHA</p> <p>9. MS. MINI PUSHKARNA</p> <p>10. MR. SACHIN NAWANI</p> <p>11. MR. RAJNEESH KUMAR SHARMA</p> <p>12. MS. ASTHA TYAGI</p> <p>13. MS. MONIKA TRIPATHY PANDEY</p> <p>14. MR. SIDDHARTHA PANDA</p> <p>15. MR. BIRAJA KANTA MAHAPATRA</p> <p>16. MR. AKHIL MITTAL</p>		

	17. MS. RUCHIKA RATHI [FOR TWO YEARS W.E.F. 13.03.2016]		
GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	M/s R.R. & ASSOCIATES [PANEL LAW FIRM]	CHAMBER: A-3, GATE No. 3 TIS HAZARI COURTS, DELHI-110054 OFFICE: 6-C, DDA FLATS BOULEVARD ROAD, DELHI-110054	MOBILE: 09868206476 TEL.: 011-23989989
GHAZIABAD MUNICIPAL CORPORATION	MR. SATISH KUMAR LAMBA	D-68, SECTOR-30, NOIDA (U.P.)	
GOVERNMENT OF ODISHA, LAW DEPARTMENT (LETTER DATED 26.03.2016) (LETTER DTD. 25.04.2016)	MR. ARUNAV PATNAIK	B-34 (L.G.F.), NIZAMUDDIN EAST, NEW DELHI-110013	OFF. NO.: 011 41826164 MOB. NO.: 9818501344, 9818928917
HOUSING & URBAN DEVELOPMENT CORPORATION {HUDCO}	MR. ASHOK KUMAR SINGH,	40-D, K-BLOCK, SAKET, NEW DELHI-110017	PHONES: 2652 2084 & 2652 1594
HINDUSTAN PETROLEUM CORPORATION LIMITED [LETTER DTD. 17.09.14]	SENIOR MANAGER, LEGAL NORTH ZONE	6 TH FLOOR, NORTH TOWER, SCOPE MINAR, DISTRICT CENTRE, LAXMI NAGAR, DELHI-110092	
HIGH COURT OF DELHI NEW DELHI (LETTER DTD. 18.04.2017) (CIRCULAR DTD. 01.05.2017)	1. MR. A.D.N. RAO, ADVOCATE-ON-RECORD (SUPREME COURT OF INDIA) ----- 2. MS. C.K. SUCHARITA, ADVOCATE-ON-RECORD (SUPREME COURT OF INDIA) ----- 3. MR. VIRAJ R. DATAR, ADVOCATE	116, LAWYERS' CHAMBER, SUPREME COURT OF INDIA, NEW DELHI ----- CJAMBER No. 214, NEW LAWYERS CHAMBERS, SUPREME COURT OF INDIA, TILAK LANE, NEW DELHI ----- OFF.: 43, 1ST FLOOR, HANUMAN ROAD, CONNAUGHT PLACE, NEW DELHI CHAMBER No. 412A, BLOCK III, NEW LAWYERS CHAMBER BLOCK, DELHI HIGH	MOB. : 9810153907 ----- MOB.: 9810469738 ----- MOBILE NO. 9811159944

		COURT, NEW DELHI .	
	----- 4. MR. SYED AHMED SAUD ADVOCATE	----- 201, SETALVAD BLOCK, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI	----- MOBILE NO. 9910013800
	----- 5. MR. RAJSHEKHAR RAO ADVOCATE	----- Z-24, LOWER GROUND FLOOR, HAUZ KHAS ENCLAVE, NEW DELHI - 110016	----- PH: - 9811153933, 40583933, 40593933
	----- 6. MR. JAYANT MEHTA ADVOCATE	----- A-338, LGF, DEFENCE COLONY, NEW DELHI-110024	----- MOB. : 9810222511 PH: - 41401500, 24331500
	----- 7.MR. SANJOY GHOSE ADVOCATE	----- A-187, DEFENCE COLONY (BASEMENT) , NEW DELHI - 110024	----- PH: - 981118889, 24338889
	----- 8. MS. ANU BAGAI ADVOCATE	----- 327, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI - 110003	----- PH: - 9810096764, 23388736
	----- 9. MR. SIDDHARTH AGGARWAL ADVOCATE	----- OFF.: B3/1B, LGF, SAFDARJUNG ENCLAVE, NEW DELHI - 110029	----- PH: - 41825572, 46622116
	----- 10. MS. SONIA SHARMA, ADVOCATE	----- B-18, LOWER GROUND FLOOR, NIZAMUDDIN EAST, NEW DELHI - 110013	----- MOB.: 9582228856
HARDAYAL MUNICIPAL PUBLIC LIBRARY	MR. SUDHIR GUPTA	CHAMBER NO. 486, EASTERN WING, DISTRICT COURT, TIS HAZARI DELHI-110054	PH.23922210,9313885241

HAJ COMMITTEE OF INDIA	MR. KHALID ARSHAD, ADVOCATE	K-36, MASJID KHALILULLAH, FLAT NO. 3A, 3RD FLOOR, BATLA HOUSE, JAMIA NAGAR, OKHLA, DELHI-110025	MOB.:9891378719 email: khalidarshad1@gmail.com
<p>HEADQUARTERS DELHI AREA REGIMENTAL & OTHER AFFILIATED INSTITUTES [LETTER DTD. 24.09.2016]</p> <p><u>DETAILS ARE AS UNDER:</u></p> <ol style="list-style-type: none"> 1.ARMYPUBLIC SCHOOL (APS) , DHAULA KUAN 2.ARMYPUBLIC SCHOOL (APS) , DELHI CANTT. 3.DELHI AREA PRIMARY SCHOOL (DAPS) , DELHI CANTT 4.TAURUS DELHI AREA PRIMARY SCHOOL (TDAPS) , DELHI CANTT 5.ARMYPUBLIC COLLEGE OF MEDICAL SCIENCES (ACMS) ,DELHI CANTT 6.ARMYPUBLIC INSTITUTE OF EDUCATION (AIE) , GREATER NOIDA 7.ARMYPUBLIC INSTITUTE OF MANAGEMENT TRAINING (AIMT) , GREATER NOIDA 8.ARMYPUBLIC ENVIRONMENTAL PARK AND TRAINING AREA (AEPTA) , DELHI CANTT 9.TAURUS CSD CANTEEN, DELHI CANTT 10.TAURUS OFFICERS' HOSTEL (TOH) ,DELHI CANTT 11.TAURUS ARMY BOYS HOSTEL (TABH) , DELHI CANTT 12.ALBERT EKKA INSTITUTE (AEI) , DELHI CANTT 13.AWWA ASHA SCHOOL, DELHI CANTT 14.TAURUS OFFICERS' INSTITUTE 	<p>1. COL.R. BALASUBRAMANIAM, VSM (RETD.) (STANDING COUNSEL W.E.F. 01.10.2016)</p> <p>-----</p> <p>2.MR. ANKUR CHHIBBER (STANDING COUNSEL W.E.F. 01.10.2016)</p>	<p>116, LAWYERS CHAMBERS, CK DAPHTARY BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001</p> <p>-----</p> <p>OFFICE AT: B-5/95, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	

<p>(TOI), DELHI CANTT 15.EX SERVICEMEN CSD CANTEEN, NOIDA 16.AASTHA COUNSELLING CENTRE & SUJOK HEEALING CENTRE AT ARJAN VIHAR, DELHI CANTT. 17.TAURUS SPORTS COMPLEX (HARBHAKSH STADIUM) , DELHI CANTT 18.DELHI AREA OFFICERS' MESS</p>			
<p>HEMWATI NANDAN BAHUGUNA GARHWAL UNIVERSITY, SRINAGAR (GARHWAL) , UTTARANCHAL-246174</p>	<p>M/S LEGALERIA LAW OFFICES THROUGH ITS MANAGING PARTNER MR. ASHISH KUMAR PANDEY</p>	<p>OFFICE ADDRESS: LEGALERIA LAW OFFICES 905, VIJAYA BUILDING, BARAKHAMBA ROAD, NEW DELHI- 110001 CHAMBER ADDRESS: 60, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI- 110201</p>	<p>TEL:011-23384004 MOBILE: +91 9873890442</p>
<p>HDFC BANK (LETTER DTD. 10.04.2017)</p>	<p>MR. RAJAT KATYAL</p>	<p>R-291 A, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048</p>	<p>MOB.: 9811250543 PH.: 011 26211488</p>
<p><u>INSURANCE COMPANIES</u> i) TATA AIG GENERAL INSURANCE CO. LTD</p>	<p>1. MS. ANJALI BANSAL ----- 2. MR. SAMEER NANDWANI, ADVOCATE NANDWANI & ASSOCIATES</p>	<p>26, NAVJIVAN VIHAR, NEW DELHI-110017 ----- CHAMBER No. 405, BLOCK-III HIGH COURT OF DELHI, NEW DELHI-110003 OFF.: G-30, JANGPURA EXTENSION NEAR EROS CINEMA, NEW DELHI-14</p>	<p>MOB.9911555337 ----- PH.:23381874 Ph.:24318802/43575496 MOB: 9810528802</p>

ii) RELIANCE INSURANCE CO. LTD GENERAL	MR. SAMEER NANDWANI	CHAMBER NO. 405, CHAMBER BLOCK-III DELHI HIGH COURT NEW DELHI & D-28, JANGPURA EXTENSION NEW DELHI-110014	PH. 011-24323282-84 MOB.9810528802
iii) BAJAJ ALLIANZ GENERAL INS. CO. LTD LETTER DTD. 04.02.2011	MS. RAMEEZA HAKEEM	12C, SAGAR APARTMENTS 6, TILAK MARG, NEW DELHI -1	PH. 011-44299900 FAX- 011-44299988 email: rameeza@lawassociates.in
iv) IFFCO-TOKIO GENERAL INSURANCE CO. LTD.	1. MS.SHANTHA DEVI RAMAN ----- 2. MR. PANKAJ SETH	360,SECTOR-15A NOIDA-201301 ----- OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	PH.0120-2513038 MOB. 9868101409 E-MAIL. rsramanr@yahoo.com ----- EMAIL: pankajseth74@sify.com TELEFAX : 91-11- 26259116 MOBILE : 9811213768 RES. : 26273418,40533693
v) CHOLAMANDALAM INSURANCE CO. LTD. & ICICI LOMBARD INSURANCE CO. LTD.	GENERAL MS. SUMAN BAGGA GENERAL	220,LAWYERS CHAMBER,BLOCK-I DELHI HIGH COURT NEW DELHI & C-54,GROUND FLOOR MALVIYA NAGAR NEW DELHI	MOB.9810167439
vi) NATIONAL INSURANCE CO. LTD. [FOR DELHI REGIONAL OFFICE- I,II & II]	MR. PANKAJ SETH "NOMINATED COUNSEL"	CHAMBER No. 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-54 OFF.: P-20, SOUTH EXTN. PART-II NEW DELHI-49 : 3017, NEEL KANTH, SIR SYYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002	MOB: NO. 9811213768 E-Mail: pankajseth74@sify.com

vii) ORIENTAL INSURANCE CO. LTD.	<p>1. MR. VISHNU MEHRA</p> <p>-----</p> <p>2. MR. PRADEEP GAUR (LETTER DT. 20.08.2015)</p>	<p>246-A, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI</p> <p>OFFICE: C-3/166, SECTOR:36, NOIDA-201303</p> <p>-----</p> <p>OFFICE: D-85, PREET VIHAR, DELHI-110092</p> <p>CHAMBER: NO. 322, PATIALA HOUSE COURTS, NEW DELHI-110001</p>	<p>FAX : 95120-2576125 & 95120-25770599</p> <p>-----</p> <p>PH: 011-32082849 MOB: 9871980203, 9810081811</p>
viii) UNITED INDIA INSURANCE CO. LTD.	M/S CHANDRA & CHANDRA	222, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	
ix) UNITED INDIA INSURANCE CO. LTD.	MR. K.L. NANDWANI	D-2/28, JANGPURA EXTENSION, NEW DELHI-110014.	MOBILE: 9810069851/9810528802
x] NEW INDIA ASSURANCE CO. LTD.	<p>M/S CHANDRA & CHANDRA</p> <p>-----</p> <p>MR. KANWAL CHAUDHARY</p> <p>-----</p> <p>MR. PANKAJ SETH, ADVOCATE</p>	<p>222, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI-110 003</p> <p>-----</p> <p>OFF.ADD.:EA-413, MAYA ENCLAVE, NEW DELHI-110064.</p> <p>-----</p> <p>OFF.: P-20, SOUTH EXTENSION PART-II, NEW DELHI-110049 : 3017, NEEL KANTH, SIR SYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002 : CHAMBER NO. 222, CIVIL SIDE, TIS HAZARI COURT, DELHI-110054</p>	<p>-----</p> <p>PHONE: 25132963 MOB:- 9810050567 email:- kanwalchaudhary@indiatimes.com kanwalchaudhary@gmail.com</p> <p>-----</p> <p>PHONE: OFF. 26259116, RES. 26273418, 40533693, TELEFAX: 91-11-26259116 EMAIL: pankajseth74@sify.com</p>

<p>(LETTER DT. 25.02.2017)</p>	<p>----- M/s SARIN & SARIN CO. ADVOCATES & SOLICITORS) [PANEL COUNSEL/FIRM] ----- Mr. JPN SHAHI, ADVOCATE</p>	<p>----- 131, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001 ----- F-86, 2nd Floor, VIKAS PURI, NEW DELHI-110018</p>	<p>----- PH.: 9910160045 ----- PH.: 28535913 MOB.: 9811148998 e-MAIL: advjpnshahi@gmail.com</p>
<p>xii] SHRIRAM GENERAL INSURANCE COMPANY LTD.</p>	<p>MR. PANKAJ SETH</p>	<p>OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>EMAIL: pankajseth74@sify.com TELEFAX: 91-11-26259116 MOBILE: 9811213768 RES.: 26273418, 40533693</p>
<p>xiii] BHARTI AXA GENERAL INSURANCE COMPANY LTD.</p>	<p>MR. PANKAJ SETH</p>	<p>OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>EMAIL: pankajseth74@sify.com TELEFAX : 91-11- 26259116 MOBILE : 9811213768 RES.: 26273418, 40533693 111111</p>
<p>xiii] FUTURE GENERALI INDIA INSURANCE CO. LTD. LETTER DATED 19.07.2012</p>	<p>MS. SHANTHA DEVI RAMAN</p>	<p>360, SECTOR-15A, NOIDA-201301 (U.P.)</p>	<p>PH.: 09868101409</p>
<p>xiv] HDFC ERGO GENERAL INSURANCE COMPANY LIMITED.</p>	<p>MR. K.L. NANDWANI</p>	<p>CHAMBER NO. 405, BLOCK-III, HIGH COURT OF DELHI, SHER SHAH MARG, NEW DELHI.</p>	<p>PH: +91-11-23381874</p>

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XV] L&T GENERAL INSURANCE CO LTD. LETTER RECEIVED ON 16.12.2015	MR. RAJEEV M ROY		
NATIONAL INSTITUTE OF FASHION TECHNOLOGY [NIFT]	MR. KRISHNA BHUSHAN UPADHYAY (K.B.UPADHYAY) ----- MR. SWETANK SHANTANU & MR. PRATAP SHANKAR [EMPANELLED-LEGAL RETAINER wef 14.10.2013] [AUTHORISED TO ACCEPT NOTICES & SERVICE]	<u>CHAMBER:</u> 323, M.C. SETALVAD CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001 <u>RESIDENCE:</u> H-22,III FLOOR, GARHWALI MOHALLA LAXMI NAGAR, DELHI-110092 ----- 'LEGAL CONSULTUS', 444, LOWER GROUND FLOOR, MATHURA ROAD, JANGPURA, NEW DELHI-110014	PH:23070061 (CHAMBER) PH: 65476220 (RES) MOB:09810655095 E-mail: krishnab_upadhyay@yahoo .co.in -----
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(LETTER DATED 16.11.2016)			
<p>INDIAN OIL CORPORATION (CORPORATE OFFICE) ,</p> <p>REFINERIES & PIPELINES DIVISIONS</p> <p>-----</p> <p>INDIAN OIL CORPORATION LTD. {MARKETING DIVISION}</p>	<p>M/S KAURA & CO.</p> <p>-----</p> <p>MR. M.M. KALRA</p> <p>-----</p> <p>JAGAT ARORA & ASSOCIATES SOLICITORS & ADVOCATES</p>	<p>CHAMBER 345, DELHI HIGH COURT, NEW DELHI</p> <p>I-H, FIRST FLOOR, VANDANA BLDG., TOLSTOY MARG, CONNAUGHT PLACE, NEW DELHI</p> <p>-----</p> <p>B-124, MANU APARTMENTS, LAWYERS COOPERATIVE GROUP HOUSING SOCIETY 6, MAYUR VIHAR, PHASE-I DELHI</p> <p>-----</p> <p>CHAMBER NO. 143, DELHI HIGH COURT, DELHI CHAMBER NO. 488 (CIVIL SIDE), TIS HAZARI COURT, DELHI RES.-CUM-OFF: "NAWAL KUNJ", HOUSE NO. 132, SECTOR 15-A, NOIDA-201301</p>	<p>PHONE: 2338 1487</p> <p>PHONE: 2332 7461, 2335 5412, 2331 1692</p> <p>-----</p> <p>PHONE 55265342 (O) , 22754791 (R) MOBILE: 9810135477, EMAIL: manmohankalra@hotmail.c om</p> <p>-----</p> <p>PHONE: 23386433</p> <p>PHONE: 23991607</p> <p>PHONE: 95120-2511628, 95120-2512158,</p> <p>TELEFAX: 95120-2513216 E-mail: rajat132noida@yahoo.co. in jagatarora@airtelbroadb and.in</p>
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LAND ACQUISITION, LAND & BUILDING DEPARTMENT, GOVT. OF NCT OF DELHI (LETTER DT.17.02.2017)	<p>MR. YEESHU JAIN, ADVOCATE "STANDING COUNSEL"</p> <p>[TERM EXTENDED FOR ONE YEAR WEF 01.01.2017]</p>	<p>380, LAWYERS CHAMBERS, BLOCK-II, DELHI HIGH COURT, NEW DELHI -110003</p>	<p>MOB.: 9811394417</p>

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<p>MINISTRY OF RAILWAYS</p> <p>[05.01.2015]</p>	<p>MR. JAGJIT SINGH</p> <p>(STANDING COUNSEL)</p> <p>-----</p> <p>MS. ARUNA TIKKU</p> <p>ADDITIONAL STANDING COUNSEL</p>	<p>156, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003</p> <p>M-70, GREATER KAILASH PART-II, {MAIN MARKET}, NEW DELHI</p> <p>101, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003</p> <p>D-36, PAMPOSH ENCLAVE, GREATER KAILASH-1, NEW DELHI</p>	<p>{M} 9810034684</p> <p>011-2338 2399</p> <p>EMAIL:jagjitsinghadvocate@yahoo.co.in</p> <p>Jagjitsingh70@gmail.com</p> <p>TEL: 2338 1995</p> <p>2622 9964 AND 2541 0254</p>
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LETTER/ORDER DT. 04.05.2016

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ORDER]

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ORDER]

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ORDER]

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	<p>-----</p> <p>MR. MAHENDRA BHARDWAJ [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p> <p>-----</p>	<p>-----</p> <p>528/2A, STREET NO.5, VISHWAS NAGAR, SHAHDARA, DELHI-92</p> <p>-----</p>	<p>-----</p> <p>MOB: 9899393940</p> <p>-----</p>
<p>(LETTER DT. 01.06.2016)</p>	<p>-----</p> <p>MR. S.D. WINDLESH [SENIOR PANEL COUNSEL] (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT)</p> <p>-----</p>	<p>-----</p> <p>C 4/155 (IST FLOOR), YAMUNA VIHAR, DELHI-110053</p> <p>-----</p>	<p>-----</p> <p>MOB.: 9811169203</p> <p>-----</p>
<p>(LETTER DT. 30.12.2016)</p>	<p>-----</p> <p>MR. NITIN SINGH [SENIOR PANEL COUNSEL] (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p> <p>-----</p>	<p>-----</p> <p>307, NEW LAWYERS CHAMBERS, BHAGWAN DASS ROAD, SUPREME COURT, NEW DELHI-110001</p> <p>-----</p>	<p>-----</p> <p>MOB.: 9990423291 9990621394</p> <p>EMAIL: adv.nitinsingh@yahoo.com</p> <p>-----</p>
<p>(LETTER DT. 24.01.2017)</p>	<p>-----</p> <p>MR. VINOD DIWAKAR (CENTRAL GOVT. STANDING COUNSEL) (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p> <p>-----</p>	<p>-----</p> <p>BUILDING NO. 3, BIRBAL ROAD, 2ND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p> <p>-----</p>	<p>-----</p> <p>MOB.: 9810773017 PH.: 011-43541043</p> <p>E-MAIL: office@vinoddiwakar.com</p> <p>-----</p>

<p>(LETTER DT. 30.01.2017)</p>	<p>MR. MANU CHATURVEDI (GOVT. PLEADER)</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>----- CHAMBER NO. 702, PATIALA HOUSE COURTS, NEW DELHI-110001</p>	<p>----- MOB. : 7838904738</p> <p>E-MAIL: manuchaturvedi@gmail.co m</p>
<p>MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION, GOVERNMENT OF INDIA</p> <p>[23.11.2006]</p>	<p>MR. SUBHASH BANSAL SENIOR CENTRAL GOVERNMENT COUNSEL,</p>	<p>CH. NO. 201, LAWYERS CHAMBERS COMPLEX, NEW DELHI COURTS, PATIALA HOUSE, NEW DELHI-110001.</p> <p>OFF.-RES: 287, GROUND FLOOR, TOWER NO. 3 SUPREME ENCLAVE, MAYUR VIHAR-I, DELHI-110091.</p>	<p>PH: 23381047, 23387139</p> <p>PH: 22756360, 22753048</p> <p>FAX: 22753048</p> <p>MOBILE: 9810015886</p> <p>EMAIL: bansal_subhash@yahoo.co m</p>
<p>MUNICIPAL CORPORATION OF DELHI</p> <p>----- 07.09.2006</p>	<p>1. MR. SANJEEV SABHARWAL (09.02.2012)</p> <hr/> <p>2. MR. O.P. SAXENA,</p> <hr/> <p>3. MR. ANOOP BAGAI,</p> <hr/> <p>4. MS. MINI PUSHKARNA</p>	<p><u>RESIDENCE-CUM-OFFICE</u> S-432, Greater Kailash-I New Delhi-110048</p> <p><u>CHAMBER:</u> 430-31, Delhi High Court New Delhi-110003</p> <hr/> <p>CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI.</p> <hr/> <p>491, LAWYERS' CHAMBERS, B, OCK- II, HIGH COURT OF DELHI, NEW DELHI-110003</p> <hr/> <p>F-254, VIKAS PURI, NEW DELHI 110018</p> <p>CHAMBER NO. 346-A,</p>	<p>Ph: 46567338, 29239458</p> <p>Mob: 9810031680, 9910106949</p> <p>Ph: 23388843</p> <p>E-mail: solicitor6@gmail.com</p> <hr/> <p>PH: 23386446 M-98-100- 12444</p> <hr/> <p>TEL: 233884585 (CHAMBER) 9811062064, 9873309991</p> <hr/> <p>PH. 91-11-28534497, TELE: 23388843 TELE: 9868620151</p>

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	5. MR. AJAY ARORA	----- CHAMBER/ OFFICES: 430-31, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI. CHAMBER NO. 328, WESTERN WING, TIS HAZARI COURTS, DELHI RESIDENCE: 236-E, MIG FLATS, RAJOURI GARDEN, NEW DELHI-110027	TELE: 9811160827 (M) E.MAIL: www.ajay_arora124@yahoo.co.in PHONE: 23388843 PHONE: 26964610
----- 22.08.06	6. MR. SHIVINDER CHOPRA	CHAMBER: 430, LAWYER' CHAMBER BLOCK NO.1 HIGH COURT OF DELHI, NEW DELHI. OFFICE: 3, UDAY PARK, AUGUST KRANTI MARG, NEW DELHI	EMAIL: shivinder_chopra@rediffmail.com MOBILE NO. 9811479297
	7. MR. GAURANG KANTH	----- CHAMBER NO. 431, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI. OFFICE ADDRESS: A-9, NIZAMUDDIN EAST, NEW DELHI-110013	(91)11-24359593, 24359594/24359597 FAX: (91)11-41825223
MAHANAGAR TELEPHONE NIGAM LIMITED	1. M/S SIKRI AND COMPANY	CHAMBER NO. 229, LAWYERS CHAMBERS, DELHI HIGH COURT. NEW DELHI-110 003	PH. 23388777 FAX: 23385559
	2. MR DINESH AGNANI	265, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI.	PH. 23386838, 24318516, 24318517 FAX: 24318521

MEDICAL COUNCIL OF INDIA	MR. AMIT KUMAR	INDUS LAW ASSOCIATES B-45/47, SHIV MAHAL BULDG. NEAR PVR PLAZA CINEMA, CONNAUGHT PLACE, N.DELHI-110001	PH.9312267089, 011-23752788, 43582788, FAX 011-23752789 e.mail- induslawassociates@gmail.com
	M/S EDULAW, ADVOCATES & SOLICITORS,	E-9, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	PHONE NOS.011-46010609, 40544979 MOBILE NO. 9999012345
MAHARAJA AGRASEN COLLEGE (UNIVERSITY OF DELHI)	MR. AMIT KHEMKA	490, LAWYERS' CHAMBER HIGH COURT OF DELHI, NEW DELHI	
MINISTRY OF INFORMATION AND BROADCASTING (FM CELL) (LETTER DT. 28.04.2016)	MR. RAJEEV SHARMA	PETITION CONCERNING FM RADIO BROADCASTING MATTER TO BE FORWARDED TO THE MINISTRY FOR ENTRUSTING TO MR. RAJEEV SHARMA	
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING) (NOTIFICATION DT. 16.06.2016)	MR. NIKHIL GOEL, ADVOCATE (SPECIAL PUBLIC PROSECUTOR) MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE (SPECIAL PUBLIC PROSECUTOR) MR. ANUPAM S. SHARMA, ADVOCATE (SPECIAL PUBLIC PROSECUTOR)	FOR PROSECUTION OF CASES INSTITUTED BY DELHI SPECIAL POLICE ESTABLISHMENT (CBI) AND APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER .	
MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, CENTRAL BOARD OF EXCISE & CUSTOMS	<u>SENIOR STANDING COUNSELS</u> 1. MR. PRAMOD KUMAR RAI 2. MR. HARPREET SINGH		

<p>(LEGAL CELL)</p> <p>(LETTER DT. 09.06.2016)</p> <p>PANEL OF COUNSELS FOR HANDLING LITIGATION OF INDIRECT TAXES TILL 08.06.2019)</p>	<p>3. MR. AMIT BANSAL 4. MR. SANJEEV NARULA</p> <p><u>JUNIOR STANDING COUNSELS</u></p> <p>1. MR. SAMEER JAIN 2. MS. K. ENATOLI SEMA 3. MR. KAPIL RASTOGI 4. MR. DEEPAK ANAND 5. MR. LOHITAKSHA SHUKLA 6. MR. PRATAP SINGH AHLUWALIA</p>		
<p>NATIONAL COUNCIL FOR EDUCATIONAL RESEARCH AND TRAINING</p>	<p>MR. R.K. SINGH</p>	<p>51-B, FRIENDS COLONY EAST NEW DELHI 110065</p>	
<p>NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD</p>	<p>MR. G.B. TULSIANI</p>	<p>468, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI</p>	<p>(TEL: 23070230, 23384307)</p>
	<p>MR. T.K. GANJU</p>	<p>472, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI</p>	<p>-----</p>
<p>NATIONAL FEDERATION OF FISHERMEN'S CO-OPERATIVES LTD. (INDIA)</p>	<p>1. MR. JOG SINGH, SR. NOMINATED COUNSEL</p>	<p>BOTH AT 528, PATIALA HOUSE COURTS, NEW DELHI-110 001</p>	<p>(TEL: 2338 3298)</p>
	<p>2. MR. BALWINDER SINGH JUNIOR NOMINATED COUNSEL</p>	<p>----- RES: A-25, KRIPAL APARTMENT I.P. EXTENSION, PATPARGANJ NEW DELHI-110 092</p>	<p>(TEL: 2272 6285) (CELL: 9810000762 AND 20052624)</p>
	<p>3. MISS RAVI BIRBAL</p>	<p>313, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI</p>	<p>CELL PHONE: 9818024661</p>
	<p>4. MR. NAUSHAD AHMAD KHAN</p>	<p>----- S-513, SECOND FLOOR, SCHOOL BLOCK MAIN VIKAS MARG, SHAKARPUR-II, DELHI - 110092.</p>	<p>TELE-FAX: 011-42486199 MOB; 9868111799.</p>
<p>NATIONAL INTERNET EXCHANGE OF INDIA</p> <p>[17.7.2006]</p>	<p>MR. TAPAN CHOUDHARY</p>	<p>NIXI 121-123, ANSAL TOWER, 38, NEHRU PLACE, NEW DELHI-19</p>	<p>E-MAIL: paralegal.tapan@nixi.in Telefax: +91-11-41674312 Mob: +91-9911089164</p>

NATIONAL INSTITUTE OF OPEN SCHOOLING (FORMERLY NATIONAL OPEN SCHOOL)	MR S. RAJAPPA, ADVOCATE	CHAMBER 94, LAWYERS CHAMBERS SUPREME COURT OF INDIAN NEW DELHI-110 001	TEL : 2261 5878 MOBILE : 9810063946
NATIONAL CONSUMER CO-OP. CONSUMERS' FEDERATION OF INDIA LTD.	MR. J.P. SENGH	421, LAWYERS CHAMBERS, HIGH COURT OF DELHI NEW DELHI-110 003	PHONE: 2338 7169
NATIONAL COUNCIL FOR TEACHER EDUCATION [NCTE] [LETTER DTD.18.07.14]	NOTICES, PETITIONS, ETC SHALL BE SERVED TO: MR. B.P. PANDEY UNDER SECRETARY (LEGAL) OF NCTE (HQ), BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002		
NATIONAL COUNCIL FOR TEACHER EDUCATION	M/S SIKRI & CO. ADVOCATES	CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003 C-147, EAST OF KAILASH NEW DELHI-110 065	
NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI)	1. M/s M.V. KINI & CO. ADVOCATES & SOLICITORS	KINI HOUSE, 6/39, JANGPURA-B, NEW DELHI - 110014	PH.24371038/39/40 Fax 24379484
	2. M/s RAJANI SINGHANIA & PARTNERS LETTER DATED 07.10.2015	RS&P HOUSE, P-24, GREEN PARK EXTN., NEAR JAIN SCHOOL, NEW DELHI - 110016 105, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI -110003	PH: 011-47471414, 47471415
NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY SECTOR 6, DISTRICT	1. MR. ASHOK KUMAR SINGH	40-D, K BLOCK, SAKET NEW DELHI-110017	TEL: 2652 2084; 2652 1594

GAUTAM BUDH NAGAR		BAR ROOM NO.18, HIGH COURT BUILDING	(TEL: 2338 6824)
		CHAMBER NO.272, WESTERN WING, TIS HAZARI, DELHI-110054	(TEL: 2392 8699)
	2. MR. SHADMAN ALI	B-212, PANCHACHULI APARTMENTS PLOT NO. E-14, SECTOR-61 NOIDA-201301, (U.P.)	PH.: 0120-6480907, 4215527 MOB.: 9818536438 email: shadmanali@hotmail.com
NATHPA JHAKRI POWER CORPN LIMITED (NOW KNOWN AS SATLUJ JAL VIDYUT NIGAM LIMITED)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110 019	PH. 2628 9977 FAX: 2628 9978 MOB.: 9810073095
NATIONAL PRODUCTIVITY COUNCIL	MR. ASHOK KUMAR SINGH	40-D, K. BLOCK, SAKET, NEW DELHI-110 017	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535
NETAJI SUBHAS INSTT.OF TECHNOLOGY	MS. AVNISH AHLAWAT	243, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 OFFICEC: A-33 (LOWER GROUND FLOOR), DEFENCE COLONY, NEW DELHI	PH. 23384517,23382820 PH. 51012214,51048401 MOBILE : 9810134741
NAVODAYA VIDYALA SAMITI INDIRA GANDHI STADIUM INDRA PRASTHA ESTATE NEW DELHI-110 001	MR. S. RAJAPPA	94, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI,	TELE-FAX: 2261 5878 E-MAIL: rajappa_s@hotmail.com

		MAYUR VIHAR-III, DELHI-110 096	
NATRIP IMPLEMENTATION SOCIETY (NATIS)	SH. ATUL SHARMA	CHAMBER 207, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI LINK LEGAL, E-2, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.	91(011) 46511000 9811055984 FAX: 91(011) 46511099
NATIONAL BOOK TRUST	SH. BALDEV KRISHNA SATIJA	88, LAWYERS CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	PH : 9810347884
NATIONAL MINORITIES DEVELOPMENT & FINANCE CORPORATION	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011- 26929794 e-mail: indranilghosh@iglegalfirm.com
NATIONAL BAL BHAWAN	MR. S. RAJAPPA	91, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001 OFF. CUM RES.: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR, PHASE-III, DELHI-110096	MOB.: 9810063946
NATIONAL BOARD OF ACCREDITATION	MR. AMITESH KUMAR "STANDING COUNSEL"	20-A, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001 RESIDENCE: 199, SEEMANT VIHAR, KAUSHAMBI, GHAZIABAD-201010 (U.P.)	TEL.:011-23386914, 23385275 MOB.: 9811034115; FAX: 011-23385245 TEL.:0120-4901439
NATIONAL FEDERATION OF URBAN COOPERATIVE BANKS AND CREDIT SOCIETIES LTD. (NAFCUB)	MR. S. RAJAPPA, ADVOCATE SENIOR STANDING COUNSEL	91, LAWYERS' CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110001	MOB.: +919810063946 RES: 011-22620344 e-mail: advocaterajappa@gmail.c

			om
NATIONAL CAPITAL REGION PLANNING BOARD	MR. GAURAV MOHAN LIBERHAN	C-567, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	
NATIONAL UNIVERSITY OF EDUCATIONAL PLANNING AND ADMINISTRATION	MR. AMITESH KUMAR	20-A, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI -110001	TEL:011-23381727,011-23385275, 011-23386914 MB: 09811034115 FAX : 011-23385245
NATIONAL BOARD OF EXAMINATIONS [LETTER DTD. 28.03.2014]	DR. RAKESH GOSAIN, ADVOCATE 'STANDING COUNSEL'	C/o NBE, MEDICAL ENCLAVE, ANSARI NAGAR, NEW DELHI-110029	MOB.: 9810393161
NATIONAL LAW UNIVERSITY, DELHI	MR. S.D. SHARMA, ADVOCATE	CHAMBER No.397, LAWYERS' CHAMBER BLOCK-II DELHI HIGH COURT, NEW DELHI	MOB.: 9711198801 E-MAIL: surendradutt_sharma@rediffmail.com
NEW DELHI MUNICIPAL COUNCIL (NDMC) [LETTER DTD. 30.09.2014]	M/s ANIL GROVER & ASSOC.	298, LAWYERS' CHAMBERS, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003 <u>OFFICE:</u> A-222, NEW FRIENDS COLONY, NEW DELHI-110025	PH.: 23387921 EMAIL: groveradvocate@rediffmail.com PH.: 40507217-18
NATIONAL COMMISSION FOR MINORITY EDUCATIONAL INSTITUTIONS (GOI)	MR. SYED ABDUL HASEEB 'STANDING COUNSEL'	229, M.C.SETALVAD CHAMBERS BLOCK, SUPREME COURT OF INDIA, NEW DELHI	

	WRIT PETITIONS/PETITIONS FILED AGAINST NTPC)		
NATIONAL HIGHWAYS & INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED (LETTER DTD. 31.03.2017/ 03.05.2017)	M/S LEGACY LAW OFFICES (MR. GAGAN ANAND) (EMPANELLED LAW FIRM FOR TWO YEARS W.E.F. 08.02.2017)	1207,CHIRANJIV TOWER, NEHRU PLACE, NEW DELHI-110019	PH.: 011 41752507, 08 FAX: 41752509
ORIENTAL BANK OF COMMERCE	1. MR. SAKET SIKRI [LETTER DTD. 09.09.14]	CHAMBER No.229, HIGH COURT OF DELHI, NEW DELHI	PH.:011-41733070, 41033072/73, 011-23385559 MOB.:9811133233
	2. MS. KITTOO BAJAJ	CHAMBER NO. 227, DELHI HIGH COURT,NEW DELHI OFF.: B-1, PALIKA PARKING EXTN., EURO CHAMBERS PVT. LTD., CONNAUGHT PLACE, NEW DELHI.	TEL. NO. 55444127, MOBILE NO. 9891671638, 92121370941 TEL. NO. 23386433
	3. M/S. JAGAT ARORA & ASSOCIATES	CHAMBER NO. 143, DELHI HIGH COURT, NEW DELHI FF: HOUSE NO. 132 SECTOR 15-A, NOIDA	TEL.NO.95120-2511628, 95120-2512158 E-MAIL: rajat132noida@yahoo .co.in
	4. MR. S.K. SHARMA (LETTER DT.27.03.2015)	CHAMBER NO. 511, PATIALA HOUSE COURTS, NEW DELHI-110001. OFF.: A-12,LGF,LAJPAT NAGAR- III, NEW DELHI-110024	PH. 41041413,41041412 MOB.: 9871588055 FAX: 41041414 email:

			<u>sksadvocate@yahoo.co.in</u>
	5. MR. VIVEK JAIN	127, LAWYERS CHAMBERS, SUPREME COURT, NEW DELHI-110001	PHONE NO. 011-23947100, 011-22231600, MOB: 9811426480 Email: vj_sc@yahoo.com
OIL & NATURAL GAS CORPN.LTD.	KOURA & CO. BARRISTER & ADV.	CHAMBER NO.345 DELHI HIGH COURT FLAT NO.236-239 (SECOND FLOOR) TRIBHUVAN COMPLEX, ISHWAR NAGAR MATHURA ROAD, N.DELHI 110 065	TEL. 23381487 MOB.: 9810037778, 9810854873 TEL. 26322240-44 E-MAIL :kouraco@vsnl.net MOB. 981003778, 9810854873
(LETTER DT. 27.03.2017)	----- MR. VARUN K CHOPRA, ADVOCATE	----- E 19 JUNGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014	----- PH: 91 11 43588442 FAX: 91 11 43588444 MOB. 91 9811851711 EMAIL: <u>Officevarunk Chopra@gmail.com</u> <u>varun.kumarchopra@gmail.com</u>
ORGANISING ® COMMONWEALTH GAMES 2010 DELHI	MR. SUSHIL DUTT SALWAN	OFF:FLAT NO.1, 47 PUSA ROAD NEW DELHI-110005 CHAMBER: 226,LAWYERS CHAMBER, DELHI HIGH COURT,NEW DELHI-03 RES:47 PUSA ROAD, FIRST FLOOR NEW DELHI-110005	PH: 25784776 FAX: 25821248 PH: 23387445 MOB: 9811044412 E-mail: <u>ssalwan@lawyer.com</u> <u>sushil.salwan@gmail.com</u>

PAKISTAN INTERNATIONAL AIRLINES (PIA)	M/S H.L. KUMAR & ASSOC.	<p>36, LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI 150, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI,</p> <p>87, LAWYERS CHAMBERS 2nd FLOOR, TEHSIL BUILDING TIS HAZARI A-43 LAJPAT NAGAR-2 NEW DELHI-110024</p>	<p>PH: 23387756 PH.29836404-5, FAX. 29847174-5 e-mail : hlkumar@vsnl.com</p>
PRASAR BHARTI, AIR & DOORDARSHAN	MR. RAJEEV SHARMA	<p>OFF.: 35, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI</p> <p>RES: M-11, GREATER KAILASH-I, NEW DELHI-110 048</p>	<p>(TEL: 2646 7030, 2642 0235) FAX: 51632662 E-MAIL: rajeevsharmalegal@hotmail.com</p>
PUNJAB & SIND BANK	<p>MS. SURUCHI AGGARWAL [17.7.2006]</p> <hr/> <p>MR. RAJAT ARORA, ADVOCATE M/S JAGAT ARORA & ASSOCIATES (SOLICITORS & ADVOCATES)</p> <hr/> <p>MS. KITTOO BAJAJ STANDING COUNSEL (SERVICE MATTERS)</p>	<p>RESIDENCE: C-61, JANGPURA EXTN., NEW DELHI- 100014</p> <p>OFFICE: CHAMBER NO.347 DELHI HIGH COURT</p> <p>----- CHAMBER NO. 143, DELHI HIGH COURT, SHERSHAH MARG, NEW DELHI</p> <p>RESI: "NAWAL KUNJ", H.NO. 132, SECTOR: 15-A, NOIDA-201301</p> <p>----- OFF.: B-35, JANGPURA EXTENSION NEW DELHI</p> <p>RES.: A-18, BRIJ VIHAR, SURYA NAGAR, GHAZIABAD (U.P.)</p>	<p>PH: 2429849, 24326630</p> <p>MOBILE: 9312040620 9312631490</p> <p>MOBILE : 9810176964</p> <p>RESI.: 0120-2511628, 2512158</p> <p>TEL.: 9891671638, 9212798015 EMAIL: kittubajaj@yahoo.com</p>
PUNJAB NATIONAL BANK	MR. JAGDEEP KISHORE	331, LAWYERS CHAMBER,	(O) 2338 5296,

	NOMINATED COUNSEL	HIGH COURT, NEW DELHI-3 TIMINGS 10.00 AM TO 7.30 PM	2338 8115 ® 2398 0895 MOBILE: 98100 56313
	MR. VIVEK JAIN NOMINATED COUNSEL	430, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI	TEL. 011-23947100, 22231600 MOB.: 9811426480 EMAIL: vj_sc@yahoo.com
PUNJAB WAKF BOARD	MR. KESHAV KAUSHIK	150-151, ANSAL CHAMBERS-II, 6, BHIKAJI CAMA PLACE, NEW DELHI-110 066	2619 2806 & 2865 8357 FAX: 865 8357 RES: 91-6345320 e-mail: keshavkaushik@mantraonline.com
THE PRADESHIYA INDUSTRIAL AND INVESTMENT CORPORATION OF U.P. LTD. (PICUP) (Owned by Govt. of Uttar Pradesh) 'PICUP BHAWAN', GOMTI NAGAR, LUCKNOW-226010 (U.P.)	MR. PRASHANTO CHANDRA SEN, ADVOCATE 'STANDING COUNSEL'		
PRESIDENT'S SECRETARIAT (RASHTRAPATI SACHIVALAYA) (LETTER DT. 23.12.2016)	MR. SANJAY KUMAR SHANDILYA (SERVICE OF NOTICE OR ADVANCE COPY OF PETITION WHERE THE PRESIDENT'S ESTATE IS ARRAYED AS A PARTY)	LB 9-10, GAURI SADAN, 5 HAILEY ROAD, NEW DELHI-110001	
PFC CONSULTING LIMITED (LETTER DT. 27.03.2017)	MR. VARUN K CHOPRA, ADVOCATE (EXTENSION TILL 31.10.2017)	E 19 JUNG PURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014	PH: 91 11 43588442 FAX: 91 11 43588444 MOB. 91 9811851711 EMAIL: Officevarunk Chopra@gmail.com varun.kumarchopra@gmail.com
RAJYA SABHA SECRETARIAT	1. MR. J.P. SENGH	421, LAWYERS CHAMBERS,	PHONE: 2338 7169

RAIL LAND DEVELOPMENT AUTHORITY	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011-26929794 e-mail: indranilghosh@iglegalfirm.com
RASHTRIYA SANSKRIT SANSTHAN (UNDER MINISTRY OF HUMAN RESOURCE & DEVELOPMENT)	DAYAL & CO.	145, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	
RURUL ELECTRIFICATION CORORATION LTD.	MS. RAAVI BIRBAL	313, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(PH.23387977,23384715) FAX: 011-22 44 3600
BITES LTD.	MR. G.S. CHATURVEDI "NOMINATED COUNSEL"	OFF: CHAMBER NO. 408, PATIALA HOUSE, NEW DELHI RES: J-2/31, DLF PHASE-2, GURGAON, HARYANA	PH: 0124-4052623 MOB: 9811092221
RESERVE BANK OF INDIA	MR. H.S. PARIHAR,	MAILING ADDRESS: 1, JEEVAN DEEP BUILDING (ANNEXE) PARLIAMENT STREET, NEW DELHI-1	TEL.: 011-23747441/ 23747500 FAX: 011-23747441 E-MAIL: hamelparihar@rediffmail.com
SALES TAX DEPARTMENT, NCT OF DELHI (SALES TAX MATTERS)	1. MR. H.C. BHATIA 2. RAJ K. BATRA, ADVOCATE	1] 210, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 CHAMBER NO.210, LAWYERS CHAMBER, DELHI HIGH COURT	TEL: 2338 1677 : 2307 0040 [R] 2714 1734 & 2745 0086 CELL: 98100 82677 -----
STEEL AUTHORITY OF INDIA LTD.	1.SHRI ALAKH KUMAR	CHAMBER NO.367,LAWYER'S CHAMBER DELHI HIGH COURT,NEW DELHI RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE NEW DELHI- 110 016	PH.23387072 TELE.9811063763 PH. 26564516,26511625

	2. MR. SHARAT KAPOOR	CHAMBER NO. 367, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI OFF: A-324, SECTOR-9, NOIDA (U.P.)	MOB.: 9811051218
STATE OF ASSAM	CORPORATE LAW GROUP	1106-1107, 11 TH FLOOR, KAILASH BUILDING, 26, KASTURBA GANDHI MARG, NEW DELHI 110001	PHONES: 91-11-337 7713, 2335 7718, 2335 7726 FAX: 91-11-335 7721 e-mail: info@clgindia.com
SYNDICATE BANK	M/S SUDEER ASSOCIATES	B-32, NEW RAJENDER NAGAR, NEW DELHI-110060.	PHONE: 28745769, 42411932, MOBILE: 98101 74873, 98181 04300

STATE BANK OF INDIA

1. M/S R.P. KAPUR & CO.

CHAMBER NO. 507/III,
DELHI HIGH COURT,
NEW DELHI

CHAMBER NO. 2, SUPREME COURT OF
INDIA, TILAK MARG, NEW DELHI

OFF.: C-52, 2ND FLOOR, NITI
BAGH, NEW DELHI- 110049

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